

F. No. CBIC – 20016/2/2023-GST | 532 to 535
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes and Customs
GST Policy Wing

13/06/23

Room No. 159-A,
North Block, New Delhi
Dated: 13th June, 2023

MEETING NOTICE

Instances have come to notice regarding unscrupulous elements obtaining fake/ bogus registration under GST and defrauding the Government exchequer. Such fake/ non-genuine registrations are being used to fraudulently pass on input tax credit to unscrupulous recipients by issuing invoices without any underlying supply of goods or services or both. This menace of fake registrations and issuance of bogus invoices for passing of fake ITC has become a serious problem, wherein fraudulent people engage in dubious and complex transactions, causing revenue loss to the government. It has also come to notice that such unscrupulous elements are also misusing the facility provided on the portal for editing of liability as well input tax credit in auto-populated GSTR-3B returns, without any limitation, for passing on fake input tax credit without availability of due input tax credit with them or without payment of due tax liability to the Government. This is causing not only a loss to Government exchequer, but is also against the interest of genuine taxpayers.

2. In view of this, the matter is being examined for taking suitable policy and system based measures to curb this menace of fake/ bogus registrations and fake input tax credit. It has been decided to have consultation with the trade and industry as well as with tax professional and practitioners, to invite suggestions on the measures to be taken for achieving the above mentioned objectives.

3. Accordingly, a meeting of the various representatives of Trade and industry, as well as of tax professionals and tax practitioners, is being convened in person, under chairmanship of Revenue Secretary on **17th June, 2023 in New Delhi from 11:30 AM onwards**. You are requested to kindly make it convenient to attend the said meeting.

The venue for the meeting is:

Conference Room,
Goods & Services Tax Network,
East Wing, 4th Floor, World Mark-I,
Aerocity, New Delhi - 110037

4. It is also requested that the name and the contact details of the person, attending the said meeting from your organization may please be communicated by return email to

alokkumar.irs@gov.in and samdariya.amit@gov.in by 15.06.2023 positively. In case of any difficulty, you may contact Shri Amit Samdariya, Deputy Commissioner on Phone number 8800101641.

Sanjay Mangal
13/6/23

Principal Commissioner (GST)

To,

Representatives of Trade and Industry, as well as of tax professionals and tax practitioners (as per list enclosed)

Copy to

1. **Sr. PPS to Revenue Secretary**, Ministry of Finance, New Delhi for information please.
2. **Sr. PPS to Chairman**, Central Board of Indirect Taxes and Customs, New Delhi for information please.
3. **PPS to Member (GST)**, Central Board of Indirect Taxes and Customs, New Delhi for information please.
4. **The CEO**, Goods & Services Tax Network (GSTN), New Delhi with a request to kindly attend the said meeting and for making requisite arrangements for the said meeting.

S. No	Name of Member	Name of Nominated	Designation	Contact Details	E-mail Address
Trade & Industry Bodies:					
1	Confederation of Indian Industry (CII)	Mr Ajmer Singh Bisla	Sr Adviser CII	Mobile: 9911155322	ajmer.bisla@cii.in
2	The Association Chamber of Commerce and Industry of India (ASSOCHAM)	Shri Prashant Agarwal	Member, National Council on Indirect Tax, ASSOCHAM & Partner, Indirect Tax, PwC, Building No. 10, 18th Floor, Tower-C, DLF Cyber City, Gurgaon Haryana-122002.	Mobile: 9818344735 Telephone: 0124 3306533	prashant.agarwal@pwc.com
3	The Federation of Indian Chamber of Commerce and Industry (FICCI)	Dr. Waman Parikh, Ms. Ira Khanna, Additional Director (Taxation), FICCI	Member, FICCI Taxation Committee	Mobile: 9971500918	ira.khanna@ficci.com
4	FHD Chamber of Commerce and Industry (FHD)	Shri Bimal Jain	Member, Indirect Taxes Committee of FHD Chamber of Commerce and Industry, A2Z Taxcorp LLP, Flat No. 34B, Ground Floor, Pocket -1, Mayapuri Vihar, Phase-1, Delhi-110011.	Mobile: 9810604563	bimaljain@2taxcorp.com
5	The National Association of Software and Services Companies (NASSCOM)	Ms Tejasvi Gupta	Policy Outreach & Government Relations	Mobile: 9899813727	Tejasvi@nasscom.in
6	Confederation of All India Traders (CAIT)	Shri Praveen Khanchwal	General Secretary, CAIT	Mobile: 9891013165	praveendk@gmail.com
7	Laghu Udyog Bharti (LUB)	Nirmal Kumar Ojha	Treasurer Laghu Udyog Bharati, Maharashtra Pradesh Partner in M/s Ojha Tiwari Associates, Plot No 29, Swastik Nagar, Washim Road, Karanja Lad Dist Washim (Maharashtra)-444105	Mobile: 9423128611 937579990	nirmalkumar@gmail.com , nirmalkumrojha@gmail.com , mahakoshi@lubindia.com
8	Rajasthan Tax Consultants Association (RTCA)	CA Satish Kumar Gupta	Member, RTCA	Mobile: 9828012935	satishgupta1004@gmail.com
9	All India Federation of Tax Practitioners (AIFOTP)	CA H L Madan & Advt Suresh Aggarwal	Chairman, GST Committee, All India Federation of Tax Practitioners	Mobile: 9312238908	madanhl06@rediffmail.com , sureshagat@gmail.com
Professional Institutions:					
10	The Institute of Chartered Accountants of India (ICAI)	CA Sushil Goyal	Chairman, GST & Indirect Taxes Committee	Mobile: 9830098400	sgoyal@icai.org
11	The Institute of Company Secretaries of India (ICSI)	CS Manish Gupta	Central Council Member, ICSI M/s RMG & Associates, Company Secretaries, 207, Suchet Chambers, 132A/3, Bank Street, Karol Bagh, Delhi 110 005.	Mobile: 9212221110	manish@rmgcs.com
12	The Institute of Cost Accountants of India (ICWAI)	CMA Ashwin G. Dalwadi	Council Member & Chairman, IT Committee & Management Accounting Committee	Mobile: 9327012175	ashwin@cmaedelwadi.co.in